

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1167
ANSWERED ON 10/03/2025

CAG REPORT ON NCRTC

1167. SHRI RAMJI LAL SUMAN:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether it is a fact that the report submitted by the CAG has found that unnecessary expenditure has been incurred on vehicles and attendants from April 2020 to March 2023 by the officials of the National Capital Region Transport Corporation (NCRTC) contrary to the rules;
- (b) the items under which unnecessary expenditure has been reported in the CAG report on NCRTC;
- (c) whether Government would consider compensating for the unnecessary expenditure; and
- (d) whether Government has taken any action in this regard at its level so far?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

- (a) & (b) : NCRTC has informed that the Office of the Director General of Audit (Infrastructure) carries out yearly compliance audit. No paragraph related to NCRTC has been published by C&AG in their report.
- (c) & (d) : Question does not arise.
